

National Company Law Tribunal

Allahabad Bench

CP NO 9/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Snap Pack Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 252 of Company act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Siddharth Singhal	Advocate	Applicant/Petitioner	S. Singhal
2.				

Order dated 02.03.2017

CP NO 9/ALD/2017 M/S Snap Pack Pvt Ltd.

Mr. Sidharth singhal Advocate for company petitioner the registry of this tribunal has made comment stating that there is less payment toward court fee prescribed for application and ^{the} amount ^{should} be Rs.2500/- as per NCLT rules. The petitioner counsel submits that such Rules are yet to be notified. He further submits that without prejudices to his right/claim. He is ready to deposit balance amount if he is directed to do so. Such issue can be taken up after making scrutiny of the case. Meanwhile ^{the} registry is directed to issue notice to RD/ROC to file any reply to the objections if any.

Matter be listed on 05.04.2017.

For compliance
2/3/17

H.P Chaturvedi (Judicial Member)

02/03/2017

Dated 02.03.2017